

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.06.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 117/BB/2020	For admission	Sec 7 of I&B code 2016	Siemens Financial Services Pvt Ltd	Ashwini R Annepanna var	Veerayoga Medical Science & Research Centre Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Ashwin. R.A.

ORDER

ADVOCATE FOR RESPONDENT/s:

Heard Mr. Ashwin. R, Learned Counsel for the Petitioner through Video Conference. The Registry is directed to issue notice immediately to the M.D. of the Corporate Debtor Company, and also to the Company.

Post the case for admission on 26.06.2020

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)